and Siddha has been paying honorarium for routine work like preparation of nonpractising allowance bills, service register, annual report of the Council translation of reports, ©tc; and

(b) if so, what are the details oi honorarium paid during the last two years together with the nature of work and the categories of employees who have received such honorarium?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) Honorarium has been paid by the CCRAS for the work relating to preparation of arrears of non-practising allowance of a large number of officers covering a period about 10 years, for making up to date entries in the incompleted service books of a large number of employees for several years, Hindi translation of Annual report consisting of hundreds of pages, etc.

The detalij of the honorarium paid, as furnished by the CCRAS during 1983-84 arid 1984-85 (upto August, 1984) for the preparation of NPA bills. Service Register (books) and Hindi translation of Annual Report are stated below:-

Gategory of work	Category of Employees to whom honora- rium has been paid	Amount of honorarium paid.	
NPA bills	Group—B Group—C	Rs. Rs.	559.00
Service Register (Books)	Group—C	Rs.	400.00
Hindi Translation	Group-A	Rs.	1450.00

# Penalising firms for manufacturing substandard drags

7680. SHRI RAM BHAGAT PAS-WAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased

- (a) whether Government have penalised Mls. Associated Pharma, Glaxo Lab. Ltd. and Lupin Lab.(P) Ltd. for manufacturing sub-standard drugs; and
- (b) !f so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-WELFARE (MISS LY KUMUDBEN JOSHI): (a) and (b) Information is being collected from Delhi Administration and Commissioner, Food & Drug Administration, Maharashtra, and will b© laid on the Table of the Sabha.

to Questions

## Manufacture of Railway Wagons

2681. SHRi RAM BHAGAT PAS-WAN; Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have placed orders with M|s. CIMMCO Ltd. for manufacture of Railway wagons at a higher rate even when the capacity of the Government run wagon manufacturing units is not fully utilised; and
  - (b) if so, what are the details thereof?

THE MINISTER OF RAILWAYS (SHRI AB.A. GHANI KHAN CHOU-DHURY); (a) No, Sir.

(b) Doe<sub>s</sub> not arise.

## Reduction in Foodgrains Allocations to **Arunachal Pradesh**

2682. SHRIMATI OMEN MOYONG DEORI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to

- (a) whether it is a fact that the Government of Arunachal Pradesh had been allotted 12.000 tonnes of foodgrains but the same had been reduced to 7,500 tonnes, then to 5,000 tonnes and further to 3,000 tones;
- (b) whether the Central Government are aware that this dracric reduction will compel the Government of Arunachal Pradesh to close the air craft administrative centre for an indefinite period; and
- (c) if so, what remedial action Gerernment propose to take in the matter?

THE DEPUTY MTNISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) No, Sir, the at183

locations of foodgrains to Arunachal Pradesh during the years 1981 to 1984 (upto August, 1984) were as under:—
(In thousand tonnes)

Year	Rice Distrib	Wheat (Public ution System)	Total
1981	38.2	4-2	48-4
1982	40.0	6.7	46.7
1983	35.63	16.87	52.50
1984	28.7	n.2	39.9
(Up to	Aug.)		

(b) and (c) Do not arise.

## Dhansiri Project ..

2683. SHRIMATI OMEN MOYONG DEORI; Will the Minister of IRRIGA-TION be"pleased to state;

- (a) whether it is a fact that the Dhamsiri irrigation hydel project is being constructed in Arunachal Pradesh which is going to\* submerge a large area of Arunachal Pradesh;
- (b) whether the Assam Government has taken any permission from the Arunachal Pradesh Government;
- (c) if not, what are the reasons for which the barrage is being constructed;
- (d) whether the Assam Government has received any information regarding objection of such construction before finalising the boundary issue;
- (e) if so, what are the reasons for continuing the construction; and
- (f) whether the Central Government propose to take up the matter with the Assam Government and stop construction till proper agreement between the two Governments is reached?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) Dhansiri Irrigation Project being executed by the Government of Assam, will not cause submergence of large area of Arunachal Pradesh. The water spread behind die bar-

rage is mostly confined within the river banks.

to Questions

- (b) to (d) The Government of Asam has obtained clearance from the Government of Arunachal Pradesh for commencing the work on the project. Subsequently Arunachal Pradesh intimated that the question of giving land to Assam for the proposed scheme would be examined after a decision on Assam—Arunachal Pradesh boundary is taken.
- (e) and (f) Based on the earlier clearance by Arunachal Pradesh work on this project ha<sub>s</sub> been taken up. It may not be appropriate for the Centre to put a stop to the works. In view of small submergence and mostly confined to river banks it is expected that these issues will be sorted out by the States on bilateral basis.

## Dihang and Subansiri Dam Projects

2684. SHRIMATI OMEN MOYONG DEORI; Will the Minister of IRRIGA-TION be pleased to state;

- (a) whether it is a fact that the Dihang Dam Project and Subansiri Dam Project are going to submerge a large chunk of develop areas, including two District head-quarters and several hundred villages, affecting one-sixth of the population of Arunachal Pradesh;
- (b) whether the said projects are likely to create a problem for the local population and also affect the ecology to » great extent; and
- (c) whether the Central Government propose to intervene in the matter immediately to stop or withdraw the investigation as per discussion held in Gauhati by the Union Irrigation Ministers with the Chief Minister of the North-Eastern States and commitment given by th© Chief Minister of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARI NATH MISHRA): (a) to (c) The Brahmaputra Board has identified Dihang and Subansiri dam projects as important components of the Master Plan for water resources development of tM